

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/3858/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibya Jyoti Mahanta,
Member, MACT-3, Kamrup (M),
Guwahati.

Dated Guwahati the 19th October, 2020.

Sub: **Station leave permission.**

Ref:- Letter No.472 dated 15.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission w.e.f. the morning of 23.10.2020 till the morning of 26.10.2020, has been granted. The Member, MACT No.1, Kamrup (M), Guwahati and in his absence the Member, MACT No.2, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/3859-A, dated 19.10.2020

Copy to:

1. The Member, MACT No.1, Kamrup (M), Guwahati.
2. The Member, MACT No.2, Kamrup (M), Guwahati.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

19/10/2020
R/S